

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 248 OF 2015

Dated : 23rd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**SKS Ispat & Power Ltd.
Versus**

...Appellant(s)

**Chhattisgarh State Power Distribution Company Ltd.
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

ORDER

We are informed that the companion appeal being Appeal No. 249 of 2014, which involves the same issue which is involved in this appeal is already admitted. Hence Admit. Issue notice to the Respondents returnable on 11.12.2015. Dasti in addition is permitted.

It is represented that cross appeal is coming up on 11.12.2015. Hence, list this matter on **11.12.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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